[Shri Pranab Kumar Mukherjee]

- (5' A copy of the Wealth-tax (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. S.O. 147(E) in Gazette of India dated the 1st March, 1976, under sub-section (4) of section 46 of the Wealthtax Act, 1957. [Placed in Library. See No. LT-10352/ 76.]
- (6) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:---
 - (i) G.S.R. 162 published in Gazette of India dated the 7th February, 1976 together with an explanatory memorandum
 - (i) GSR 163 published in Gazette of India dated the 7th February, 1976 together with an explanatory memorandum
- (iii) GSR 68(E) published in Gazette of India dated the 9th February, 1976 together with an explanatory memorandum |Placed in Library Sec No LT-10353; 76]

STATEMENT TO FIRE IN A FORIF OF T84 UP THANA-BOMBAY V T LOCAL TRAIN OF CENTRAL RAILWAY

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI): I beg to lay on the Table a statement regarding fire m a bogie of T84 Up Thana-Bombay V.T Local Train between Sion and Matunga stations of the Ceutral Railway on the 12th February 1976. [Placed in Library. See No. LT-10356/76].

Gadgil Committee Report on Memorandum submitted by NSC Employees Union to P.M., Central Warehousing Corporation (Amdit.) Rules, 1976 and Notification under Seeds Act, 1966.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICUL-TURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): I beg to lay on the Table--

- (1) A copy of the Gadgil Committee Report (Hind) and English versions) on the points raised in the Memorandum submitted by the National Seeds Corporation Employees' Union to the Prime Minister on January 30, 1971, [Placed in library. See No LT-10357/76].
- (2) A copy of the **Central** Warehousing Corporation (Amendment) Rules. 1976 (Hindi and English versions) published in Notification No G S R 143 in Gazette of India dated the 31st January, 1976, under sub-section (3) of section 41 of the Ware housing Corporations Act, 1962 [Placed in Library. See No. I.T-103/58/76].
- (3) A copy of Notification No. G S R 52 (E) (Hindi) and English versions) published in Gazette of India dated the 30th January, 1976 containing corrigendum to Noti fication No GSR 211 (F 1115, dated the 29th April. of under sub-section (3) Act. section 25 of the Seeds See 1966. [Placed in library No. LT-10359/76].

INDIAN TELEGRAPH (4TH AMDT.) R ULE 1976.

THE DEPUTY MINISTER IN TH MINISTRY OF COMMUNICA TIONS (SHRI JAGANNATH PAHA-DIA): I beg to lay on the Table a copy of the Indian Telegraph (Fourth Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R 98 (E) in Gazette of India dated the 27th February,